

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

6.

C.A.(CAA)/266(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.02.2024**

NAME OF THE PARTIES: Choksey Chemicals Private Limited

SECTION: 230(1) OF THE COMPANIES ACT, 2013.

ORDER

1. PCS Kala Agarwal, Ld. Authorised Representative for the Petitioner Company present.
2. Heard Ld. Authorised Representative for the Petitioner Company.

Reserved for Orders.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)